RAJYA SABHA

M.P., is there any priorities from the Ministers quota for admission in Kendriya Vidyalayas for children who are seeking admission through M.P.'s quota; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MD. ALI ASHRAF FATMI): (a) and (b) Each Member of Parliament (MP) can refer two cases for admission in an academic year in any Kendriya Vidyalaya in the country for all classes except class X and XII. The discretionary quota of the Chairman, Kendriya Vidyalaya Sangathan, is exercised in respect of the priority fixed for the purpose.

NRIs as NT Directors

2941. SHRI ABDUL WAHAB PEEVEE: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the reason for the NT Directors in many places and especially in Kharakpur being an NRI and whether due to their NRI status most of the time they are staying ourside; if so, the reasons therefor;

(b) the number of Directors staying within the campus with their families;

(C) the authority responsible for maintenance of the approach road to the campus; and

(d) whether his Ministry has taken any initiative to improve the pathetic condition of the road?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) and (b) None of the Directors of the Indian Institutes of Technology (IITs) in an NRI. The Directors stay within the campus or in the city where the NT is located.

(c) and (d) Central/State Government Public Works Departments and local municipalities are responsible for maintenance of the approach roads to and around the Institutes. The are approached by the Institute authorities as and when contingencies arise.

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